

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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ANANT ME RATHIA

Counsel for
FOR C.K. BABU

Anant

G. Nandagopal

Counsel for the
petitioner

G. Nandagopal

ORDER

Counsel for the Petitioner present. Counsel for R2 & R3 present. The Counsel for the Petitioner is directed to give a copy of the Petition to the Counsel for the Respondents. Put up along with IA/228/2018 filed in CP/33/2017 on **20.09.2018** at **10.30 A.M.**

MS

-sd-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)